

investigation;

(d) whether Government are considering seriously the inclusion of doctors and Hospitals—Private or Government into the Consumers' Protection Act; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c) The findings of enquiry conducted by the Municipal Corporation of Delhi are as under:—

(1) The patient was suffering from Acute Necrotising Pancreatitis with Fatty Infiltration of liver;

(2) He was allergic to Baralgin as per case records;

(3) He died after the injection Analgin was administered:

(4) The Staff Nurse was not aware that the patient, known allergic to Baralgin, will also be allergic to Analgin and she gave injection Analgin with good intention for benefit of the patient to provide him immediate relief due to lack of knowledge and ignorance. Relatives of the patient were pressing hard for doing something to provide relief to the patient.

(5) The words 'and Analgin' was found to have been written on the Casualty Card after the death of the patient by some relative of the deceased when it was known to every body that the deceased was given injection Analgin.

(6) Under the prevailing practice, the Staff Nurses administer sometimes some common injection in good faith when doctor is not available in the ward and patient is serious, to give immediate relief to the patient.

(d) and (e) The services provided by Government hospitals are treated as services rendered free of charge. Therefore, Government hospitals are not covered under the Consumers' Protection Act, 1986.

सरकारी अस्पतालों में "एड्स" के रोगियों हेतु अलग बार्ड

1928. श्री अनन्त राम जायसवाल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस तथ्य की जानकारी है कि अधिकतर सरकारी अस्पतालों में "एड्स" के रोगियों हेतु अलग बार्ड की व्यवस्था नहीं है;

(ख) यदि हाँ, तो क्या सरकार ऐसे रोगियों के लिए अलग बार्ड की व्यवस्था करेगी;

(ग) क्या "एड्स" एक संक्रामक रोग है;

(घ) यदि हाँ, तो क्या यह सच है कि अस्पतालों में "एड्स" के रोगियों की परिचर्या करने वाले तृतीय और चतुर्थ श्रेणी के कर्मचारियों को संक्रमण से बचाव हेतु कोई सुरक्षा-साधन उपलब्ध नहीं कराए जाते हैं; और

(ङ) यदि हाँ, तो इसके क्या कारण हैं और यदि नहीं, तो इस संबंध में किए गए उपायों का ब्यौरा क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी. शंकरानंद) : (क) और (ख) सरकार अस्पतालों में एड्स रोगियों के लिए अलग बार्डों के पक्ष में नहीं है। तथापि जब भी और जहाँ आवश्यकता होती है एड्स रोगियों को अर्पणित संस्थानीकृत चिकित्सा परिचर्या प्रदान की जाती है।

(ग) से (ङ) जी हाँ, अस्पताली संक्रामकों को नियंत्रित करने के लिए नियत उपायों का निष्ठा से पालन करने के लिए सभी राज्य/संघ राज्य क्षेत्रों को पहले ही अनुदेश जारी किए जा चुके हैं।

रक्तदाताओं के रक्त में "एड्स" के विषाणु

1929. श्री अनन्त राम जायसवाल :

श्री राम गोपाल यादव :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रक्तदाताओं के रक्त में "एड्स" के विषाणु का पता चलने पर रक्त को तो नष्ट कर दिया जाता है परन्तु रक्तदाताओं को इस तथ्य की सूचना नहीं दी जाती है;

(ख) यदि हाँ, तो इसके क्या कारण हैं और क्या सरकार इस व्यवस्था को बदलने का विचार रखती है;

(ग) क्या सरकार "एड्स-ग्रस्त" रक्तदाताओं को उनके रक्त में "एड्स" के विषाणु की उपस्थिति के बारे में सूचना देने तथा उनके उपचार की भी व्यवस्था करेगी; और

(घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में कोई कार्यवाही कब तक की जाएगी/किए जाने की संभावना है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी. शंकरानंद) : (क) जी. हाँ।

(ख) दान में प्राप्त हुए रक्त के नमूनों का परीक्षण करने का द्वारा रक्तदान के लिए एच०आई०वी०/एड्स और अन्य रक्त संचारी रोगों से मुक्त सुरक्षित रक्त उपलब्ध कराना है। सरकार की नीति रक्त का परीक्षण करना है न कि रक्तदाता का जिसकी एच०आई०वी०/एड्स की दृष्टि से लगने वाले लक्षण से बचने के लिए गोपनीयता सुनिश्चित करनी होती है।

(ग) और (घ) यदि कोई व्यक्ति एच.आई.वी. के बारे में अपने रक्त परीक्षण के परिणाम जानता चाहता है तो उसे पूरी गोपनीयता रखकर विधिवत सूचित किया जाता है और सम्बन्धित परामर्श दिया जाता है।

Effectiveness of contraceptives 'Saheli' and 'Cansup'

3930. DR. NARREDDY THULASY REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have studied the effectiveness of contraceptives "Saheli" and "Cansup" in our family welfare programme; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) and (b) The contraceptive "Saheli" is being marketed under this brand name by Hindustan Latex Limited and as "Centron" by Torrent Pharmaceuticals Limited. Trials conducted by Central Drugs Research Institute, Lucknow and reports of the Post Marketing Surveillance received so far from, both manufacturers have confirmed its efficacy as a contraceptive.

The spermicidal Vaginal Cream "Consap" developed by Central Drugs Research Institute, Lucknow is still under test.

Targets for Polio Eradication Programme

3931. SHRI KAMAL MORARKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Pathanamthitta district of Kerala has been declared as the first district of the country free of polio and neonatal tetanus;

(b) if so, what are the targets fixed under polio-eradication programme throughout the country and the achievements made state-wise; and

(c) the number of cases reported state-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) No cases of poliomyelitis and neonatal tetanus have been reported from Pathanamthitta district for the last three years.

(b) It is aimed to eradicate poliomyelitis in the country by 2000 A.D.

(c) The reported number of cases of poliomyelitis fell from 28264 in 1987 to 9108 in 1992. The State-wise number of polio cases in 1992 reported by the State Health Authorities are given in the enclosed Statement (See below).

Statement

Reported cases due to poliomyelitis in States/U.Ts. in India during 1992

S. No.	States/U.Ts.	Polio-myelitis cases 1992 (Jan.—Dec.)
1.	Andhra Pradesh	1083
2.	Arunachal Pradesh	1
3.	Assam	2
4.	Bihar	Nil
5.	Goa	22
6.	Gujarat	254
7.	Haryana	373
8.	Himachal Pradesh	0
9.	Jammu and Kashmir	1377
10.	Karnataka	265
11.	Kerala	63
12.	Madhya Pradesh	304
13.	Maharashtra	725
14.	Manipur	0
15.	Meghalaya	4
16.	Mizoram	0
17.	Nagaland	254
18.	Orissa	376
19.	Punjab	112
20.	Rajasthan	1006
21.	Sikkim	0
22.	Tamil Nadu	539
23.	Tripura	14
24.	Uttar Pradesh	419
25.	West Bengal	Nil
26.	A. & N. Islands	0
27.	Chandigarh	Nil
28.	D. & N. Haveli	2
29.	Daman & Diu	0
30.	Delhi	1912
31.	Lakshadweep	0
32.	Pondicherry	1
TOTAL		9108